

GOVERNMENT OF INDIA  
MINISTRY OF CIVIL AVIATION  
LOK SABHA  
UNSTARRED QUESTION NO. : 2308  
(To be answered on the 16<sup>th</sup> March 2017)

PROBLEMS DUE TO LASER LIGHTS IN AIRPORT AREAS

2308. SHRI B. SRIRAMULU

Will the Minister of CIVIL AVIATION  
नागर विमानन मंत्री

be pleased to state:-

- (a) whether the Government has asked traders not to supply laser lights to South Delhi's farmhouses near the airport after a number of complaints by pilots regarding distraction by laser lights during landing at Indira Gandhi International Airport (IGIA), Delhi;
- (b) if so, the details thereof;
- (c) whether the Government has conducted any study to assess the problems created due to laser lights in airport areas;
- (d) if so, the details thereof and if not, the reasons therefor; and
- (e) the action taken by the Government for safe landing of flights at IGIA, Delhi?

ANSWER

Minister of State in the Ministry of CIVIL AVIATION  
नागर विमानन मंत्रालय में राज्य मंत्री

(Shri Jayant Sinha)

(a) & (b) No Madam. However, the office of Sub Divisional Magistrate (Vasant Vihar) had passed an order dated 05.05.2015 followed by orders dated 21.04.2016 and 14.07.2016 regarding 'Absolute Ban on Use of Laser Lights' in all farmhouses / motels/ hotels/ Party venues located around the IGI Airport, New Delhi such as Samalkha, Rajokri, Mahipalpur.

(c) to (e) Based on the International Civil Aviation Organization (ICAO) Standards & Recommended Practices in Annex 14, Directorate General of Civil Aviation (DGCA) has developed and published Civil Aviation Requirement (CAR) Section 4, Series B Part 1, which requires establishing laser free and laser sensitive zones around aerodromes including IGI Airport.

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